

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 83 OF 2015

&

I.A. NO.132 OF 2015

Dated:- 15th July, 2015

In the matter of :

Pachim Gujarat Vij Co. Ltd.

Versus

Gujarat Electricity Regulatory Commission & Anr.

...Appellant(s)

...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **12.08.2015.**

COURT MASTER